

W.P.(S)

Token Number- 2706/2020

S.J.

Caveat Clear

Abul Qasim

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Serial number of Index may be corrected.
2. 'True' word has not been mentioned in para-4 of the affidavit.
3. Numbering of sub para of prayer portion may be corrected.
4. Annex. No. mentioned in prayer portion is differ with the annexure number mentioned in para-1. It may be verified.
5. Dated (26.08.2006) mentioned in synopsis (Annex-1) may be verified.
6. Dated (17.03.2017) mentioned in Index (Annex-5), synopsis (Annex-5) may be verified or corrected as per Annex-5.
7. F/C or T/C of page No. 13 may be given.